

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 234 OF 2018**  
**&**  
**IA NOS. 33 & 240 OF 2019**

**Dated:19<sup>th</sup> July, 2019**

**In the matter of:**

|  |             |                      |
|--|-------------|----------------------|
| <b>The Tata Power Company Limited (Distribution)</b>           | <b>....</b> | <b>Appellant(s)</b>  |
| <b>Vs.</b>   |             |                      |
| <b>Maharashtra Electricity Regulatory Commission &amp;Ors.</b> | <b>....</b> | <b>Respondent(s)</b> |

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **27.09.2019.**

**PS/Court Master**